



**Pashu Suraksha Bima**

**PRODUCT CODE: 0710PSB**

**TATA-AIG GENERAL INSURANCE COMPANY LIMITED**

Tata AIG General Insurance | A-501, 5th Floor | Building No 4, Infinity Park |  
Dindoshi | Malad(E) | Mumbai 400097

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Form A

**FILING OF GENERAL INSURANCE PRODUCT**

Name of Insurer: Tata AIG General Insurance Company Ltd.

Date of Filing: 29<sup>th</sup> October 2010

**1. Product**

**1.1 Class of Insurance:** Rural Insurance

**1.2 Name of Product:** Pashu Suraksha Bima

**1.3 New or revision of existing product:** Revision

**1.4 If revision, name of earlier product:** Cattle Insurance

**1.5 Nature of revision made:**

Changes made are as following:

- Change in the name of product-Pashu Suraksha Bima
- Addition of more livestock animals viz. Pig, Sheep, Goat, Camel, Elephant, emu bird etc
- Added an optional disease cover for cattle. This cover intends to cover losses suffered by farmers due to diseases in animals resulting in loss of production and for treatment cost
- Changes in policy wordings:
  - Disability benefit included: The loss which the Insured shall suffer by death or disability of such animal:
  - Included definitions of common terms for more clarity.
  - The Words "Scheme Animals" removed
  - Waiting period: Option of Nil, 15 days and 30 days waiting period introduced. Existing policy only 15days waiting available. Any claim arising within <0/15/30> days from the date of risk:

**2. Product Features**

**2.1 What are the contingencies covered:**

Basic cover provided under this policy is death cover for livestock animals

Optional covers are permanent total disability and losses due to diseases (productivity loss and/ or treatment cost)

**2.2 Is cover provided on?**

**2.2.1 Benefit Payment basis:** No



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2.2.2 **Indemnity basis with deduction for depreciation:** Indemnity without depreciation

2.2.3 **New for Old basis:** No

2.2.4 **Reinstatement value basis:** No

2.2.5 **First Loss basis or layered basis:** No

2.3 **Does Insurer have right of recovery under subrogation?** No

2.4 **What are the excluded perils?** As per Policy Document Attached

2.5 **What are the declined risks?** As per Policy Document Attached

2.6 **Does the product have any special features?** Optional add-on covers to cover losses due to diseases (productivity loss and/ or treatment cost).

Beneficiary will also have an option of opting for a deductible and/ or opting out of some of the risks covered under standard product for an additional premium discount.

### 3. Marketing

3.1 **Target market for product:** The focus area of marketing this product is mainly rural population and agri-business ventures.

3.2 **Sales channels planned to sell product:** Agent, Brokers, and Bancassurance including Rural, Cooperative and Grameen Banks, Micro Finance Institutions etc

3.3 **Plans and budget for sales promotion:** The plans are to tap the rural market to its full possible potentials. Sales promotion will be carried out through brochures, pamphlets in vernacular languages as necessary and through training to various channel partners. The sales promotion expenses may vary based on the size of the group.

3.4 **Acquisition cost to be incurred including commission or brokerage:**  
(This can be lower than the maximum permitted by the law or regulations):

As per existing guidelines prescribed by Regulator- Agency commission up to 15%, broking commission up to 17.5% and in case direct business Nil commission

### 4. Underwriting and Claims:

4.1 **What will be the delegation of authority for underwriting and for quoting rates and terms?** All proposals will be underwritten by the underwriting team at the Corporate Office.

4.2 **What will be the delegation of authority for processing and settlement of claims?** The claims will be handled by claims team members at the Corporate and/ or regional Office, as per financial authority provided by Competent Authority



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- 4.3 Are there any reinsurance arrangements specific to this product? Do they require consultation with re-insurers for underwriting or for settlements of claims? Obligatory cession to GIC**
- 4.4 Please attach the underwriting manual and claims processing manual provided to staff in respect of this product: Attached as Annexure 1.**

#### **1.4.2 Actuarial Support**

**5.1 Name of Appointed Actuary: Saket Singhal**

**5.2 Risk Factors Used for Rating:**

Risk factors used are age and breed of cattle. Other external factors considered while rating are group size, term of policy, past incurred claim ratio and deductible level

**5.3 Margins Built into the rates and terms for acquisition cost, expenses of management, catastrophe reserve, other contingencies and profit Margin**

Margins built into the rates are - 15% towards commission, 10% towards operating expense and 5% towards profit.

**5.4 Whether the IT System will provide data on each of the risk factors in respect of premiums and claims:**

Yes

**5.5 Periodicity of compilation and analysis of data for review of the rates and terms:**  
Yearly

**5.6 Basis of reserving for unexpired risks in respect of long term product : 1/365th Method**

#### **6. Rates and Terms**

**6.1. Where the rates and terms are in the form of an internal tariff: NA**

6.1.1 Please attach a copy of such tariff: NA

6.1.2. Where the rates and terms quoted to individual clients can vary from the tariff rates and terms, please provide details of the criteria and extent of such variations: NA

6.1.3 Where the tariff is used only as a guide and the underwriter has authority to depart from the tariff, please state the level of management at which such



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departure can be made and the permitted extent of such variation and the circumstances in which such variations is permitted: NA

6.1.4 Where the insurance is to be provided on first loss basis or with deletion of the condition of average, in a class that is normally insured on full sum insured basis and subject to condition of average, please state the basis of first loss rating scale or the basis to dispense with the condition of average. NA

6.1.5 Where the insurance is to be provided with a higher than normal deductible or franchise, please state the basis on which premium reduction will be allowed for the higher deductible or franchise: NA

**6.2 Where the product is a “package” product designed for a specific client or class or clients: NA**

6.2.1 What are the elements of insurance put together in the package? NA

6.2.2 Is the package rate derived by adding together the rates for individual elements of insurance? If not, please state how it is rated: NA

6.2.3 In the former case, how is each element of insurance rated? NA

6.2.4 Is there an internal guide tariff or is each risk rated individually? NA

6.2.5 If each risk is rated individually, at what management level are rates and terms quoted and what is the basis for deriving the premium rates? NA

**6.3 Where the product is experience Rated: Yes**

6.3.1 What is the target claims ratio? 70%

6.3.2 At what management level are rates and terms quoted? Corporate Underwriting team

6.3.3 At what level of management can the insurer decide to ignore the experience in quoting for the insurance? Vice President- Corporate Office

6.3.4 How are the statistics used for experience collected and analyzed? Data to be collected from various Industry sources, livestock development boards, research studies and own portfolio experience going forward.

**7. Documents**

**7.1. Please attach copies of the following documents for class rated**

**Products:**

Prospectus (Annexure-6) Attached

Sales literature (Will be sent later prior to product launch)

Proposal cum Schedule (Annexure- 4) Attached

Claim Form (Annexure- 5) Attached

Policy wording (Annexure-4) Attached

Underwriting Manual (Annexure-1) Attached



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Claims Manual (Annexure-7) Attached

**7.2 Please attach the following certificates:**

Certificate by Principal Officer in Form B	Attached
Certificate by Appointed Actuary in Form C	Attached
Certificate by Lawyer of the Insurer in Form D	Attached

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**8. Supplementary information:**

If there is any information other than that provided in this form and its enclosures which should be taken into account in examining the filing of this product please provide it here: None in particular

Place: Mumbai  
Date: 29<sup>th</sup> October 2010

Signature of the Principal Officer  
or Designated Officer

Name: A. Jeganathan

Designation: Chief Underwriting Officer

**Annexure - 1**  
**Underwriting Manual**  
**Pashu Suraksha Bima**

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**General Regulations**

**1) Purpose:**

India has a predominant rural population with limited access to financial resources. Livestock after crops is second most important livelihood source for rural population. Around 100 million households depend on livestock as their primary or secondary livelihood source. The farmers face various risks in livestock rearing like death of animal or temporary or permanent disability of the animal. This makes their income very volatile and also affects the overall quality of life. This product intends to cover the uncertainties associated with livestock rearing.

This Policy covers losses up to the market value of animal (Sum insured in case of agreed value policy), as stated in the Policy, resulting from mortality, disability and diseases, subject to the terms and up to the limits mentioned in the Policy document.

Market value of animal will be based on assessment of qualified veterinarian doctor.

**2) Applicability:**

This insurance is available for all livestock breeds and varieties where the word 'Livestock' for the purpose of the Agreement refers to:

5.1) Cattle's

5.1.1) Milch Cows and Buffaloes

5.1.2) Calves / Heifers

5.1.3) Stud Bulls

5.1.4) Bullocks (Castrated Bulls) and Castrated Male Buffaloes

5.2) Sheep & Goat

5.3) Pig

5.4) Camel

5.5) Horse/ Pony/ Mule/ Donkey/ Yak

5.6) Elephant

5.7) Pet Dog and Cat



5.8) Rabbit

5.9) Emu bird

All breeds and varieties, whether indigenous, exotic or cross-bred will be covered.

*Note:*

- *Exotic animal means an animal, whose both parents are of foreign breed. This includes animals born in India as well as those born abroad*
- *Cross-bred animal means an animal, one of whose parents is of foreign breed.*
- *Indigenous animal means an animal, whose parents are of Indian breed*

### 3) Age group:

Animals of age in years shown below shall be accepted under the Standard Insurance Scheme prescribed by this Agreement.

1	a	Milch cows (Indigenous / Cross-bred / Exotic )	2 years (or age at first calving) to 10 years
	b	Milch Buffaloes	3 years (or age at first calving) to 12 years.
	c	Stud Bulls (Cow / Buffalo species)	3 years to 8 years or earlier age at sexual maturity.
	d	Bullock (castrated bulls and castrated male buffaloes)	3 years to 12 years
	e	Indigenous, cross-bred and exotic female calves / heifers and stud bulls	From 4 months up to the date of first calving or minimum age as in (I) (a) and (b).
2		Sheep & Goat	4 month to 7 year
3		Pig	1 month to 6 year
4		Camel	3 year to 12 year
5		Horse/ Pony/ Mule/ Donkey/ Yak	2 year to 10 year
6		Elephant (Temple & Commercial)	5 year to 60 year
7		Pets Dog and Cat	2 month to 10 years
8		Rabbit	4 month to 4 year

9	Emu bird	6 months to 20 years
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*Note At the time of acceptance, the maximum age should not exceed the prescribed age limit (in case of annual policy)*

#### 4) **Sum Insured:**

The insurance is available for sums insured which will be decided based on the market value of insured animal or loan amount. In case of disease cover, sum insured may further be distributed as per extent of loss.

In the case of Loanee farmers, the sum insured per animal will be loan amount declared in the Loan Application Form by the Loanee farmer for the purpose of "Maximum Borrowing Limit" fixed for him by the Lending Bank plus any subsidy provided under a government program or the price fixed by the block level/ purchase committee/ cash disbursement blocks based on project/ unit cost

In case of others (Non-Loanee) farmers, as value of livestock varies from breed to breed, from area to area and from time to time, sum insured per animal will be decided on the basis of recommendations given by veterinary doctor

#### 5) **The Benefit:**

- 5.1) The policy shall give indemnity for deaths due to:
- 5.1.1) Accident (Inclusive of fire, lightning, flood, inundation, storm, hurricane, earthquake, cyclone, tornado, tempest and famine).
  - 5.1.2) Diseases contracted or occurring during the period of this policy.
  - 5.1.3) Surgical Operations
  - 5.1.4) Riot and Strike – Where riot covers losses due to violent disturbance involving three or more persons and strike covers employers from losses due to labour disruptions.
  - 5.1.5) Transit up to 80 Km.

*Beneficiary will have an option of opting out of any of the above listed covers for an additional premium discount up to 25%*

- 5.2) The Policy can also be extended to cover Permanent Total Disability (PTD) benefit for cattle on payment of extra premium:
- 5.2.1) Permanent Total Disability which, in the case of Milch Cattle result in permanent and total incapacity to conceive or yield milk.

5.2.2) PTD which in the case of Stud Bulls results in permanent and total incapacity for breeding purpose

5.2.3) In case of bullocks and castrated male buffaloes results in permanent and total incapacity for the purpose of use mentioned in the proposal form.

5.3) The policy can also be extended to cover loss incurred due to temporary partial and total disability due to diseases in animal on payment of extra premium:

5.3.1) This will cover financial loss due to productivity loss and/ or cost of treatment for major diseases

5.3.2) Diseases which can be covered are Mastitis, Theileriasis, Tuberculosis, Amoebiasis, Babesiosis and hook worm in milch cattle.

#### 6) Transit Cover

In case the transit is for more than 80 Km, an additional premium will be charged based on distance and mode of transport. Minimum premium charged will be 0.5% of sum insured for distance up to 250km and thereafter 0.1% per 100 Km.

#### 6) Revision in the sum insured:

No mid-term change in the sum insured during a policy period is permissible.

7) **Short Period insurance:** Insured will have an option of opting for short period insurance at following rates:

Period (not exceeding)	Proportion of Premium
1 week	1/8 of annual rate
1 month	1/4 of annual rate
2 months	3/8 of annual rate
3 months	1/2 of annual rate
4 months	5/8 of annual rate
5 months	3/4 of annual rate
8 months	7/8 of annual rate
Exceeding 8 months	Full annual premium

#### 8) Renewals:

At the time of renewal, sum insured will be decided as per current market value of the animal. If the policy has already expired in such cases, this will be treated as fresh policy.

**9) Identification of animal:**

All insured animals will be suitably identified using ear tags or microchip or ear notching or tattooing method. Natural identification marks to be clearly noted in the proposal and veterinary health certificate. Photographs of animals can also be used as an additional measure of animal identification.

**10) Cancellations:**

We may cancel the Policy in the event of material breach of the terms by giving the Policyholder 7 Days notice delivered or mailed to the last known address of the Policyholder as shown in our records, stating when such cancellation shall be effective. In the event of cancellation, we will return promptly the pro-rata unearned portion of any premium paid by the Policyholder. Such cancellation shall be without prejudice to any claim originating prior thereto.

If Policyholder cancels the Policy, the earned premium shall be computed in accordance with our short rate table given below, for the period the Policy has been in force, provided no claim has occurred up to the date of cancellation in which case the whole premium shall be fully earned and no return of premium will be made.

Period at risk	Retention of Premium
Up to 1 week	12.5 % Of annual Premium
Up to 1 month	25 % Of annual Premium
Up to 3 months	37.5 % Of annual Premium
Up to 4 months	50 % Of annual Premium
Up to 6 months	62.5 % Of annual Premium
Up to 8 months	87.5 % Of annual Premium
Above 8 months	100 % Of annual Premium

**11) Group & long term policy:**

**12.1) Group policy discount:**

A group discount is allowed in case of single /partner ownership and/or single source of premium payment and covered under a single policy.

NO. OF ANIMALS	RATE OF DISCOUNT (Up to)
50 – 100	5%
101 - 500	7.5%
501 – 2,000	10%
2,001 – 5,000	12.5%

5,001 – 20,000	15%
>20,000	20%

**12.2) Long term Policy Discount:**

Long Term Discount on	Discount (Up to)
2 to 3 years Policies	20%
4 years	25%
5 years	30%

- (i) Full premium has to be paid in advance
- (ii) No refund of premium in case of cancellation of policy after a claim arises
- (iii) Age limit should be as per Para 2 above

**12) Malus:**

The premium rates indicated are the minimum to be charged. In case of adverse claims ratio, following Malus system will be adopted.

% Claim Ratio	Percentage of Malus ( Up to)
100 to 110	40%
111 to 130	60%
131 to 160	90%
161 to 200	130%
Above 200	Premium rate to be adjusted such that Claim Ratio would appear as 70% for the rate.

*Minimum Premium. Rs. 100 per Policy*

**13) Transfer of interest:**

Provided previous notice in writing is given to the company and approved by the company, a Policy may be transferred to an approved new owner. Transfer fee of Rs. 50 to be paid by the beneficiary

**14) Deductible:**

Farmers will have an option of deductible for an additional premium discount up to 25%. This option will be available for all regions with high mortality and/ or high premium.

### 15) Remuneration to intermediaries:

Agency Commission up to 15% and Broking Commission up to 17.5%

### Rating Schedule and Basis of Rating

#### 1) Valuation and Sum Insured:

- 1.1) The Market value of livestock varies from breed to breed, from area to area and from time to time. The examining Veterinarians' recommendations shall be considered as the proper guide for acceptance of insurance as well as for settlement of claims. Wherever possible, high valued animals shall be inspected by the Company's representative.
- 1.2) Sum Insured will not exceed 100% of Market Value or loan amount (including government subsidy if applicable)

#### 2) Indemnity:

- 2.1) Sum Insured or market value prior to illness whichever is less. Care should be taken to assess the value of dry animals
- 2.2) In case of agreed value policy, claim will be settled for 100% of Sum Insured, subject to terms, conditions and exclusions.
- 2.3) In PTD claims, indemnity will be equal to 75% of sum insured.

#### 3) Premium Rates (Annual)

A range of premium is quoted for each livestock variety because rate of mortality and other incidence vary from one region to other and also depends on various other factors like breed, age, management and frauds

	Species	COVERS		
		Death	PTD	Disease cover (productivity and/ or treatment cost)
1	Cattle	1.5% - 6%	5% - 2%	1.5% - 4%
2	Calves / heifers	1.5% - 6%	NA	NA
3	Sheep & Goat	4% - 10%	NA	NA
4	Pig	2% - 6%	NA	NA

5	Camel	2% - 6%	NA	NA
6	Horse/ Pony/ Mule/ Donkey/ Yak	2% - 6%	NA	NA
7	Elephant	4% - 8%	NA	NA
8	Pet Dog and Cat	4% - 10%	NA	NA
9	Rabbit	4% - 10%	NA	NA
10	Emu bird	3% - 10%	NA	NA

*Beneficiary will have an option of opting out of standard covers listed above "general regulations clause 5.1" for an additional premium discount up to 25%*

## Annexure -2

### Basis of premium calculation

#### Cattle, calf/ heifers:

Cattle premium is calculated based on claim experience of existing product and of other insurers and programs. A range has been kept to cater various breed, geographies and schemes. Though average cattle mortality in India is around 3% to 4% but there are many indigenous breed which have quite low mortality. One example for this is community run mutual model in Vizianagaram. This program has consistently experienced mortality of less than 2% in last 4-5 years and less than 1% in last one year. Hybrid and exotic breed have bit higher mortality as they are not accustomed with Indian weather and other external factors.

Therefore, it can be safely assumed that mortality will be in range of 1% - 4%, PID incidences in range of 0.25% to 1.5% and disease incidence rate in range of 1% to 3%. After adding commission (15%), admin cost (10%) and profits (5%), final premium range is 1.5% to 6% for mortality cover, 1% to 2% for PID cover and 1.5% to 4% for disease cover. Final quote will be given based on previous experience, age, breed and location.

#### Sheep & Goat:

Premium for sheep and goats insurance is decided on the basis of industry experience of public sector players who have been active in this market and inputs from veterinarians. Various research studies on sheep and goat mortality have also been referred to get a better estimate of the mortality. Some of the papers are listed below:

##### Goat:

**“Mortality Pattern in Surti Goats under Field Condition”** by G. P. Sabapara and S. B. Deshpande. Department of Animal Science,

Department of Livestock Production and Management N. M. College of Agriculture Navsari Agricultural University, Navsari-396 450, India

*(The overall mortality was recorded as 8.42 per cent while average mortality in the three groups was 11.75, 8.09, 6.04 per cent in 0-3 M, 3-12 M and Adult age group respectively during the three years period in the field condition.)*

**“Economic implication of disease in goats in India with reference to implementation of a health plan calendar”** by S. Kumar, V. S. Vihan and P. R. Deoghara

*(The mortality and morbidity losses due to diseases in goats were estimated at field level in Mathura district of Uttar Pradesh State, India. The mortality rates for small, medium and large categories of goat keeping were 32.8, 32.1 and 15.8% in kids and 31.2, 19.9 and 14.9% in adult goats, respectively.)*

<http://planning.up.nic.in/innovations/inno3/ah/goat.htm>

*(Suggesting a mortality of 5% in adults and 15% in kids)*

<http://www.nbagr.res.in/swg.html>



(Mortality in lambs, young stock and adults was 4.0, 14.9 and 5.4 % respectively)

<http://idl-bnc.idrc.ca/dspace/bitstream/10625/1474/1/5580.pdf>

*ESTIMATED AVERAGE FLOCK PERFORMANCE UNDER  
EXTENSIVE SYSTEMS IN THE NEAR EAST REGION  
(Devendra, 1985)*

Trait	Performance	Remark
Kidding percentage	80 – 180%	Depending on rainfall and availability of feeds
Kid mortality rate	5 – 40%	
Adult mortality rate	3 – 15%	
Average carcass weight	22 Kg	Range 20 – 24 Kg
Average milk production	50 – 70 Kg	Per lactation
Estimated flock off take	30 – 40%	Mainly male kids

**“Studies on the diseases and mortality pattern of goats under farm conditions and some factors affecting mortality and survival rates in black Bengal kids”** by M Ershaduzzaman, M M Rahman, B K. Roy and S A. Chowdhury.

Goat and Sheep Production Research Division, Bangladesh Livestock Research Institute, Savar, Dhaka-1341, Bangladesh

*(The overall kid (0-3 months of age) mortality within study period was about 29%, of which the major causes were infections (63%) i.e., diarrhoea, pneumonia, ecthyma and enterotoxaemia. Excluding accidental causes (predators and mechanical) mortality was reduced to about 18%. Kid mortality was affected by birth weight which was just opposite to mortality)*

*Overall adult mortality was 12.69%. Higher (43.45%) mortality was observed by Rahman et al (1975) under farm and rural conditions. Among 33 deaths during April 2004 to March 2005, it was observed that nearly 64% (21) died due to enterotoxaemia where only one was male goat and the rest were female (Table 1). Mortality was less in season I (April to September) (30.3%) than season II (October to March) (69.7%). Most of these goats died due to suspected enterotoxaemia were apparently healthy. Along with enterotoxaemia, a small number of goats were died due to predator's attack (9.1%) and diarrhoea (6.1%). Mannan (1989) observed the maximum mortality due to diarrhoeal diseases (25.24%) followed by enterotoxaemia (23.30%). However, in the present study the overall mortality was higher due to enterotoxaemia.)*

**Sheep:**

**“Seasonal variation in body weight and mortality rate in Mecheri adult sheep”** by M R Purusothaman, A K Thiruvenkadan and K Karunanithi  
Mecheri Sheep Research Station, Pottaneri- 636 453, Tamil Nadu, India

*(The overall mortality pooled over the years and sex was 8.39 per cent and ranged between 0.00 to 24.3 per cent. The mortality rate observed in 1-2, >2-3, >3-4, >4-5, >5-6 and > 6 years was 14.5, 9.21, 16.1, 22.1, 13 and 24.5 per cent respectively. The respiratory and gastro-intestinal disorders were the predominant causes of mortality in all the seasons. They accounted for 31.1 and 24.5 per cent respectively.)*

Sheep pox and goat pox Summary, Global early warning and response system for major animal diseases

[http://www.glews.net/index.php?option=com\\_content&view=article&id=86:sheep-pox-and-goat-pox-summary&catid=64:disease-priority-list](http://www.glews.net/index.php?option=com_content&view=article&id=86:sheep-pox-and-goat-pox-summary&catid=64:disease-priority-list)

*(Sensitivity, morbidity and mortality differ according to the animal, its age, its condition and health, and its own immunity and the strain of the virus (some natural mild viruses have been isolated (11)*

*In endemic areas, the morbidity rate varies and the mortality rate is usually less than 10%. Nevertheless, case-fatality rates of nearly 100% have been reported in young animals*

*In naive animals, it is more severe and the mortality and morbidity rates may reach 100 %)*

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[http://www.nabard.org/modelbankprojects/animal\\_sheep.asp](http://www.nabard.org/modelbankprojects/animal_sheep.asp)

*(Mortality is considered as 10 % and 5 % among lambs and adults )*

Considering data collated from various sources listed above, it can be safely assumed that mortality rate for sheep and goat will be in range of 3% - 8%. After adding commission (15%), admin cost (10%) and profits (5%), final premium is in a range of 4% - 10%. Final quote will be given based on age, breed and location

#### **Pig:**

Premium for pig insurance is derived on the basis of industry experience and inputs from veterinarians. Various research studies have also been referred for mortality rate calculation. Some of the studies are listed below:

1. Analysis of mortality pattern among indigenous and upgraded pigs under subtropical hill agro climatic conditions in eastern Himalayas

R Basumatary, S. Naskar, A. Kumaresan, G. Khargharia, G. Kadirvel, R.K. Bardoloi  
*(Mortality records of indigenous and upgraded pigs, reared under subtropical hill agro climatic conditions, were collected for the period of 11 years (1993-2003), analyzed and the mortality pattern was correlated with genetic group, age of pigs, climatic factors and causes of death*

*Results revealed that there was significant (pb0.05) difference in mortality between the indigenous (6.05%) and upgraded (5.64%) pigs. The mortality percentage was significantly (pb0.05) higher in both genetic groups between 0 and 4 months of age compared to seven months and above age groups)*

2. Pre-Weaning Mortality in Pig-Causes and Management Shankar B. P., H. S. Madhusudhanl and Harish. D. B.

*(Data from the National Animal Health Monitoring System (NAHMS, 2001) indicate that the average number of pigs born per sow is 10.9, of which 10.0 are born alive and only 8.9 are able to survive until weaning. This results in an 11% pre-weaning mortality rate.)*

Considering data collated from various sources listed above, it can be safely assumed that pig mortality rate will be in range of 1.5% - 4%. After adding commission (15%), admin cost (10%) and profits (5%), premium for pig insurance is in a range of 2% - 6%. Final quote will be given based on age, breed and location.

#### **Camel:**

Premium for camel insurance is decided on the basis of industry experience and inputs from veterinarians. Various research studies on camel have also been referred, but very few researches mention camel mortality. One of such research can be found at:

[http://www.agrihunt.com/downloads/Livestock/camels\\_1.pdf](http://www.agrihunt.com/downloads/Livestock/camels_1.pdf)

Parameter	Animal Species			
	Goat	Sheep	Cattle	Camels
Mortality rate to 12 months (%)	35	35	30	50
Mortality rate after 12 months (%)	10	10	7	5

Source:  
Wilson (1984).

Considering data collated from various sources listed above, it can be safely assumed that mortality rate in camels will be in range of 1.5% - 4%. After adding commission (15%), admin cost (10%) and profits (5%), premium rate is in a range of 2% - 6%. Final quote will be given based on age, breed and location.

#### **Horse/ Pony/ Mule/ Donkey/ Yak:**

Premium for horse/ pony/ mule/ donkey/ yak insurance is devised on the basis of industry experience and inputs from veterinarians. No other data source or research study could be found.

As no other data source was available, industry standard was used as benchmark and inputs from veterinarians to determine the premium. Considering these factors, it can be safely assumed that mortality rate will be in range of 1.5% - 4% and after adding commission (15%), admin cost (10%) and profits (5%), premium to be charged will be in the range of 2% - 6%. Final quote will be given based on age, breed and location.

#### **Elephant:**

Premium for elephant insurance is decided on the basis of industry experience and inputs from veterinarians. No other data source or research study could be found.

Only available research on elephants could be found at:  
<http://www.fao.org/DOCREP/005/AD031E/ad031e0g.htm>

As no other data source was available, industry standard was used as benchmark and inputs from veterinarians to determine the premium. Considering these factors, it can be safely assumed that elephant mortality rate will be in range of 3% - 6% and after adding commission (15%), admin cost (10%) and profits (5%), premium to be charged will be in the range of 4% - 8%. Final quote will be given based on age, breed and location.

Breeding, pregnancy and whelping can be covered on payment of extra premium up to 2%.

### **Pet Dog and Cat:**

Premium for dog and cat insurance is decided on the basis of industry experience and inputs from veterinarians. No other data source of research study could be found.

As no other data source was available, industry standard was used as benchmark and inputs from veterinarians to determine the premium. Considering these factors, it can be safely assumed that mortality rate for pet dog and cats will be in range of 3% - 6% and after adding commission (15%), admin cost (10%) and profits (5%), premium to be charged will be in the range of 4% – 10%. Final quote will be given based on age, breed and location

### **Rabbit:**

Premium for rabbit insurance is decided on the basis of industry experience and inputs from veterinarians. No other data source of research study could be found. Research studies available on rabbits were also referred. Very few researches mentioned rabbit mortality. One of such research can be found at:

The effect of probiotics on microbiology, health and performance of fattening rabbits

[http://findarticles.com/p/articles/mi\\_6917/is\\_9\\_21/ai\\_n29464641/pg\\_4/?tag=content;coll](http://findarticles.com/p/articles/mi_6917/is_9_21/ai_n29464641/pg_4/?tag=content;coll)

Mortality has been significantly reduced after treatment with probiotics, compared to the control rabbits during the growing period (4.2% and 6.7% respectively)

Considering data collated from various studies listed above, it can be safely assumed that rabbit mortality rate will be in range of 3% - 8% and after factoring in commission (15%), admin cost (10%) and profits (5%) premium to be charged will be in the range of 4% – 10%. Final quote will be given based on age, breed and location.

### **Emu birds:**

Emu farming is a relatively new concept in India. Emu farming is picking up in India because of high immunity in Emu birds who can survive in temperature ranging from 0° C to 50° C. There are no reports on emu mortality rate but most of the researches suggest that mortality in emu birds is quite low compared to other poultry and dairy animals.

<http://www.indg.in/agriculture/animalhusbandary/poultry/emu-rearing.pdf>

*Business such as poultry, dairy, sheep or goat rearing or animal husbandry often suffer due to various factors such as eruption and spread of infectious and contagious diseases, resulting in sudden fall in production, climatic changes, excessive heat and scarcity of water. Emu is naturally immune to all these adversities; hence emu farming is preferred all over the world today*

[http://en.engormix.com/MA-poultry-industry/articles/emus-starting-emu-farm\\_891.htm](http://en.engormix.com/MA-poultry-industry/articles/emus-starting-emu-farm_891.htm)

*Emus contract similar diseases to poultry and a mortality rate of 7% – 10% can be expected in emu chicks up to 3 months*

Considering data collated from various studies listed above, it can be safely assumed that emu mortality rate will be in range of 2% - 8% and after factoring in commission (15%), admin cost (10%) and profits (5%) premium to be charged will be in the range of 3% - 10%. Final quote will be given based on age, breed and location

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**TATA AIG GENERAL INSURANCE COMPANY LIMITED**

Tata AIG General Insurance | A-501, 5th Floor | Building No 4, Infinity Park | Dindoshi

| Malad (E) | Mumbai 400097

**Policy Wordings  
Pashu Suraksha Bima**

Whereas the Insured named in the schedule hereto has made to the Tata-AIG General Insurance Company Limited, hereinafter called 'Company', a proposal as per the schedule warranting the truth of the statement contained therein which is the basis of this contract and is deemed to be incorporated herein for the Insurance hereinafter contained and has paid or agreed to pay the premium as stated herein. The Company hereby agrees subject to the terms, provisions, conditions contained herein or endorsed or otherwise expressed hereon that any animal described in the schedule and belonging to the Insured shall die or becomes disable within the Geographical area, specified in the schedule from (a) Accident or (b) Diseases contracted or occurring during the period of this policy or (c) Surgical Operations or (d) Riot and Strike risks (e) transit up to 80 Km contracted or occurring during the period of Insurance stated herein or any subsequent period in respect of which the Insured shall have paid or agreed to pay and the Company shall have accepted or agreed to accept the premium required for the renewal thereof the Company will pay to the Insured, after receipt of proof of death satisfactory to the Company, the loss which the Insured shall suffer by death or disability of such animal not exceeding the Sum Insured in respect thereof as stated in the schedule hereto or its market value at the time of loss whichever is less

**1. Common Definitions:**

- 1.1. **Accident, Accidental** - means a sudden, unforeseen, uncontrollable and unexpected physical event to the Insured animal caused by external, violent and visible means occurring under the circumstances described in a Hazard applicable to that animal. Accident includes fire, lightning, flood, inundation, storm, hurricane, earthquake, cyclone, tornado, tempest, famine, snake bite and vehicle impact.
- 1.2. **Age** - means the Age of the Insured animal on his / her most recent birthday as per the English calendar, regardless of the actual time of birth
- 1.3. **Permanent** - means lasting twelve calendar months and at the expiry of that period being beyond reasonable hope of improvement.
- 1.4. **Permanent Total Disability** - Permanent Total Disablement (PTD) in the case of Milch Cattle results in permanent and total incapacity to conceive or yield milk. In the case of stud bull's results in permanent and total incapacity for breeding purpose and in the case of bullocks, calves and heifers, castrated male buffalo's results in

permanent and total incapacity for the purpose of use mentioned in the proposal form.

**1.5. Riot and Strike:** Where riot covers losses due to violent disturbance involving three or more persons and strike covers employers from losses due to labour disruptions.

**1.6. Cattle:** refers to Milch Cows and Buffaloes, Calves / Heifers, Stud Bulls, Bullocks (Castrated Bulls) and Castrated Male Buffaloes.

**1.7. Date of Risk:** Date from which insurance cover starts

~~**1.8. Specialist vets:** Veterinarians specialised in that particular field.~~

## **2. Exclusions**

**2.1. Common exclusions:** The liability of the Company in respect of any animal shall not exceed the Sum Insured set against such animal insured provided always that this policy DOES NOT COVER (unless expressly agreed to by the Company in writing) death directly or indirectly due to or arising out of resulting from:

**2.1.1.** Malicious or wilful injury or neglect, overloading, unskilled treatment or use of animal for purpose other than stated in the policy without the consent of the company in writing

**2.1.2.** Accidents occurring and/ or diseases contracted prior to commencement of risk

**2.1.3.** Any claim arising within <0/15/30> days from the date of risk

**2.1.4.** Any claim arising due to disease contracted within 15 days from the date of risk.

**2.1.5.** Intentional slaughter of the animal except in case where destruction is necessary to terminate incurable suffering on humane consideration on the basis of certificate issued by qualified Veterinary Surgeon or in cases where destruction is resorted to by order of lawfully constituted authority.

**2.1.6.** Missing, Theft and/or clandestine sale of the insured animal

**2.1.7.** Disablement of any type, whether temporary or permanent unless taken as an add-on.

**2.1.8.** War, invasion, act of foreign enemy, hostilities (whether war be declared or not), civil war, rebellion, revolution, insurrection, mutiny, tumult, military or usurped power or any consequence thereof or attempt threat.

**2.1.9.** Any accident, loss, destruction, damage or legal liability directly or indirectly, caused by or contributed to by or arising from nuclear material or weapons.

**2.1.10.** Consequential loss of whatsoever nature

**2.1.11.** All the claims received without the intact Ear tag (i e , both the Ear tag pieces must be in tagged and intact condition) or micro chip. This exclusion can be relaxed as per condition 2 10 of conditions stated below.

**2.1.12.** Legal liability, if any, arising out of the use of the animal.

- 2.1.13. Surgical operations other than required due to accident or disease and/ or not undertaken by a qualified veterinarian.
- 2.1.14. Transit above 80Km unless taken as an add-on.
- 2.2. **Exclusions specific to Cattle's\*:** Permanent Total Disablement (PTD) which in the case of Milch Cattle results in permanent and total incapacity to conceive or yield milk. In the case of stud bull's results in permanent and total incapacity for breeding purpose and in the case of bullocks, calves and heifers, castrated male buffalo's results in permanent and total incapacity for the purpose of use mentioned in the proposal form Note: PTD Exclusion can be deleted on payment of extra premium and with regard to Permanent Total Disability claims the Company's liability will be limited to 75% of the Sum Insured or Market Value at the time of Loss whichever is less A copy of 'PTD free' fitness certificate from the following mentioned Specialist Vets obtained at the time of Insurance Inception (at the time of Tagging)
- 2.3. **Exclusions specific to Sheep and Goat:**
- 2.3.1. Enterotoxemia, Sheep pox, Goat pox, Rinderpest, Foot and Mouth Disease, Anthrax, Hemorrhagic Septicaemia and Black Quarter. These diseases are covered by the policy if the animal is successfully inoculated (protected) and necessary vaccination certificates are supplied to the company.
- 2.3.2. Claims arising outside the geographical limits in situation like drought, epidemics and natural calamities necessitating movement of insurance animals is payable Relaxation of the aforesaid nature can be extended to movement of sheep and goats from lower to higher altitude as per weather condition prevalent in the area
- 2.4. **Exclusions specific to Pig:**
- 2.4.1. Disability of any kind
- 2.4.2. Breeding and farrowing risk
- 2.4.3. Swine flu is covered if the animal is successfully inoculated and necessary veterinary certificates are supplied to the company
- 2.5. **Exclusions specific to Camel:**
- 2.5.1. Famine: Death due to scarcity of food.
- 2.5.2. The disease Surra is covered if the animal is successfully inoculated and necessary veterinary certificates are supplied to the company
- 2.5.3. Any type of disability temporary or permanent and partial or total
- 2.6. **Exclusions specific to Horse/ Pony/ Mule/ Donkey/ Yak:**
- 2.6.1. Racing, hunting and bloodstock purpose
- 2.6.2. Diseases viz. Glanders, South African Horse Sickness, Rinderpest, Anthrax, Black Quarter, Foot and Mouth Disease, Tetanus etc If preventive and curative precautions are taken in time, company would entertain the claims



2.7. Exclusions specific to Elephant: Hemorrhagic septicaemia, Anthrax and Rabies unless inoculated and necessary veterinary certificates are supplied to the company

2.8. Exclusions specific to pet Dog and Cat:

2.8.1. Breeding, pregnancy and whelping unless specifically covered on payment of extra premium up to 2%.

2.8.2. Distemper, hepatitis and leptospirosis are deemed to be covered if the pet is inoculated before commencement of the insurance and necessary veterinary certificates are supplied to the company.

2.8.3. Risk associated with pet show unless specifically cover on payment of extra premium.

2.9. Exclusions specific to Rabbit:

2.9.1. Pasteurellosis infection

2.9.2. Culling: killing of animals with undesirable characteristics

2.9.3. Cannibalism and intentional slaughter.

2.9.4. Undergrowth

2.9.5. *Myxomatosis*. This disease is covered if the rabbits are successfully inoculated and necessary Veterinary Cert is supplied to the Company

2.9.6. *Coccidiosis*. This disease is covered if suitable and effective coccidiostats are administered through food or water.

2.10. Exclusions specific to Emu bird:

2.10.1. Culling: killing of animals with undesirable characteristics like leg bends.

2.10.2. Encephalomyelitis is covered if the animal is successfully inoculated and necessary veterinary certificates are supplied to the company.

### 3. Conditions:

3.1. If there shall be any incorrect or untrue statement in the proposal herein referred to or if the Insured has not stated any material fact or circumstances at the time of proposal or afterwards or at the commencement of the risk hereunder or on any alteration or extension or renewal of this policy or on the Insured making any claim hereunder or if Insured shall make any false or fraudulent claim or shall fail to observe and perform the terms and conditions hereof, the policy shall be void and all premiums paid hereon shall be forfeited by the Company.

3.2. Every animal must be in sound and perfect health and free from any injury at the time of proposal for insurance or for any renewal, addition, or substitution and must also be in sound and perfect health and free from any injury at the time of payment of the premium or balance thereof

3.3. The Insured shall permit at all times any authorized representative of the Company to inspect the animals hereby insured at the premises of the Insured and the Insured shall furnish any information which they may require and shall comply with all

reasonable regulations and directives from time to time made and given by the company.

- 3.4. The Insured shall give immediate notice in writing to the Company of any illness or lameness or accident or injury to any animal hereby insured. Any change in the status of the insured animal shall have to be notified to the Company immediately.
- 3.5. The Insured shall cause every animal insured to have sufficient and proper feed, water and shelter and shall keep secure all yards, sheds, and stables and shall at all times and to the best of his knowledge and ability use and exercise every due and proper precaution and safe guard against loss or danger of loss under this policy, the intent and meaning of this condition being that each insured animal shall have the same care and attention as when not insured. Prescribed Inoculations/Vaccinations are to be followed in respect of the animals insured as per the schedule fixed by the Animal Husbandry Dept. Failure to comply with shall render claims non-standard.
- 3.6. In the event of illness or accident the Insured shall at his own expenses, immediately obtain the services of a qualified veterinary surgeon and cause the animals to be properly treated.
- 3.7. In the event of loss of Ear-tag, it is the responsibility of the Insured to give immediate notice to the company and get the animal re-tagged free of cost. Notice should be given within 24 hours of the incident.
- 3.8. On the death of any animal hereby insured the Insured shall give immediate notice thereof to the company and shall give the company an opportunity of inspecting the carcass until at least the expiration of 24-hours after such notice shall have been given to the company. The Insured shall also within 7 days furnish to the company such information and satisfactory proof of death, identity and value of the animal as the company may require. Claims procedure for PTD claims: If the animals are expressly covered under the policy against Permanent Total Disablement (PTD) on payment of extra premium and in the event of PTD claim the claim procedure shall be as follows:
  - 3.8.1. A Certificate from a qualified veterinarian is to be obtained
  - 3.8.2. Animal will be inspected by the Company nominated Veterinary doctor
  - 3.8.3. Complete chart of treatment, medicines used, receipts etc., should be submitted
  - 3.8.4. Company may engage an independent qualified veterinarian or any other investigator in special circumstances
  - 3.8.5. Admissibility of claim shall be considered after 2 months of obtaining veterinary doctor's report.
  - 3.8.6. Company nominated veterinary doctor will examine the animal and confirm PTD before settlement of the claim
  - 3.8.7. The indemnity is limited to 75% of the sum Insured.
  - 3.8.8. Salvage: No Salvage will be deducted

Claims procedure for temporary disability due to diseases claims: If the animals are expressly covered under the policy against temporary partial or full disability due to disease cover on payment of extra premium and in the event of PTD claim the claim procedure shall be as follows:

- 3.8.9. A Certificate from a qualified veterinarian is to be obtained
- 3.8.10. Animal will be inspected by the Company nominated Veterinary doctor
- 3.8.11. Complete chart of treatment, medicines used, receipts etc., should be submitted
- 3.8.12. Company may engage an independent qualified veterinarian or any other investigator in special circumstances
- 3.8.13. Company nominated veterinary doctor will examine the animal and confirm PTD before settlement of the claim
- 3.9. The company is not liable to pay the claim in the event of death of Insured animal due to disease occurring within 15 days from the commencement of risk.
- 3.10. No Tag No Claim: In the event of claims filed for the animal/s covered under the policy, claim/s shall not be entertained unless the Ear tag/s is intact or microchip is detected in live animals and Ear tag/s is surrendered or microchip is detected in dead animals. This condition is not applicable for animals in which alternate identification techniques like ear notching is used. In the event of loss of Ear tag/s it is the responsibility of the Insured to give immediate notice to the company and get the animal/s re-tagged. No Tag No Claim Relaxation: In case where the Ear tag is lost and the Insured has given the intimation of such loss to the Company and re-tagging could not be undertaken before the death of the animal, the claim shall be settled subject to investigation and findings thereof.
- 3.11. If and when any claim under the policy is made and there is any other insurance by whomsoever effected covering the same animal, the company shall contribute only its rateable proportion.
- 3.12. All policies in which a Bank/Financial institution has interest shall be issued in the name of Bank/Financial Institution and the Insured. Upon any monies becoming payable under this policy the same shall be paid by the Company to the Bank and such part of any monies so paid as may relate to the interests of other parties insured hereunder shall be received by the Bank as agents for such other parties. The receipts of the Bank shall be complete discharge of the Company and shall be binding on all the parties insured hereunder
- 3.13. If death of the animals hereby Insured, shall be due to the negligence, carelessness or wrong doing of any person, the Insured shall not claim or accept any compensation from such person or persons, but shall at the expenses of the Company, do and concur in doing, and permit to be done, all such acts and things as may be necessary or reasonably required by the Company for the purpose of enforcing any rights and remedies or of obtaining relief or indemnity from other parties to which the Company shall be or would become entitled or subrogated, upon its paying for or making good any loss or damage under this policy, whether

such acts and things shall be or become necessary or required before or after his indemnification by the Company. The Company will indemnify the Insured against all costs and expenses so incurred with its written consent

- 3.14. The company may cancel the policy by giving seven days notice by registered post to the Insured at his last known address and in such event, the company shall return to the Insured the premium less the pro-rata portion thereof for the period the policy has been in force or the policy may be cancelled at anytime by the Insured on seven days notice (provided no claim has arisen during the then current period of insurance) and the Insured shall be entitled to return the premium less premium at the company's short period rates for the time the policy has been in force.
- 3.15. If any dispute or difference shall arise as to the quantum to be paid under this policy (liability being otherwise admitted) such difference shall independently of all other questions be referred to the decision of a sole arbitrator to be appointed in writing by the parties to the difference or if they cannot agree upon a single arbitrator within 30 days of any party invoking arbitration, the same shall be referred to a panel of three arbitrators, comprising of two arbitrators, one to be appointed by each of the parties to the dispute/difference and the third arbitrator to be appointed by such two arbitrators and arbitration shall be conducted under and in accordance with the provisions of the Arbitration and Conciliation Act, 1996. It is clearly agreed and understood that no difference or dispute shall be referable to arbitration as hereinbefore provided, if the Company has disputed or not accepted liability under or in respect of this policy. It is hereby expressly stipulated and declared that it shall be a condition precedent to any right of action or suit upon this policy that the award by such arbitrator/arbitrators of the amount of the loss or damage shall be first obtained
- 3.16. In no case whatsoever shall the company be liable for any loss or damage after the expiry of 12 months from the happening of the loss or damage unless the claim is the subject of pending action or arbitration; it being expressly agreed and declared that if the Company shall disclaim liability for any claim hereunder and such claim shall not within 12 calendar months from the date of the disclaimer have been made the subject matter of a suit in a court of law then the claim shall for all purposes be deemed to have been abandoned and shall not thereafter be recoverable hereunder.

Attached to and forming part of the policy conditions -

Notwithstanding anything to the contrary contained herein, it is hereby understood and agreed that in the event of a claim arising out of the death of the animal, the Ear-tag in its intact condition shall be submitted with the Ear-piece, which shall be the basis for admitting the claim



**TATA AIG GENERAL INSURANCE COMPANY LIMITED**

Tata AIG General Insurance | A-501, 5th Floor | Building No. 4,  
Infinity Park | Dindoshi | Malad (E) | Mumbai 400097

**Proposal cum Schedule**

		<b>TATA AIG General Insurance Co. Ltd.</b>										Schedule No.		
		<b>Proposal cum schedule of proposal for Pashu Suraksha Bima</b>								Agreement no.		Period		
		<b>Cooperative/ Society/ Bank</b>								Tagging date		Insurance term		
Village		Manda / Block				Iehsil			District		State			
Sr No	Name of beneficiary	Animal identification marks and details						Valuation and Premium					Beneficiary amount payable	Remark / Thumb impression or Signature of the beneficiary
		Tag no.	Type of animal	Breed	Color	Other details	Age	Value/ Sum Insured	Rate (%)	Premium Rs.	Sr Tax	Total Premium Amount		
1	xxx	xyz	Buffalo	Murrah	Black	Long tail with black hairs	3							
2														

**Insurance ACT 1938 Section 41 – Prohibition of Rebates**

No person shall allow or offer to allow, either directly or indirectly, as an inducement to any person to take out or renew or continue an insurance in respect of any kind of risk relation to lives or property in India, any rebate of the premium shown on the policy nor shall any person taking out or renewing or continuing a policy accept any rebate, except such rebate as may be allowed in accordance with the published prospectus or tables of the issuer. ANY DEFAULT IN COMPLYING WITH THE PROVISION OF THIS SECTION SHALL BE PUNISHED WITH FINE WHICH MAY EXTEND TO FIVE HUNDRED RUPEES.



### Claim Form

**Call Centre -022-66939500 or SMS CLAIMS to 58888 or Contact Tata AIG General Insurance, A-501, 5th Floor, Building No 4, Infinity Park, Dindoshi, Malad (E), Mumbai 400097**

Claim No \_\_\_\_\_ Policy no. \_\_\_\_\_  
 Ear-TagNo. TAIG/ \_\_\_\_\_

Beneficiary Name: \_\_\_\_\_  
 \_\_\_\_\_

S/o, W/o, D/o: \_\_\_\_\_

Address: \_\_\_\_\_  
 \_\_\_\_\_

Phone No: \_\_\_\_\_

Species-- Milch Cow  Milch Buffalo  Sheep  Goat  Pig   
 Camel  Horse  Pony  Mule  Donkey   
 Yak  Elephant  Dog  Rabbit  Emu

Others \_\_\_\_\_

Age \_\_\_\_\_ Breed \_\_\_\_\_

Colour of Body \_\_\_\_\_ Natural

Marks \_\_\_\_\_

Date of Death \_\_\_\_\_ Time of Death \_\_\_\_\_ AM/ PM Place of Death \_\_\_\_\_

**In case of death of animal:**

Cause of Death  Disease  Accident  Operation, Please specify

a)	If from disease, mention the name?
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b)	If from accident, how did it occur and who was in charge of the animal? (Please furnish Police Report)	
c)	If operated, state the nature of operation? Date & time of operation? Name & Contact number of Veterinary Doctor?	

**In case of PTD claim:**

Incapacity to  Conceive  Yield Milk

a)	Diagnostics test undertaken, mention the name?	
b)	Treatment given? (List of medicines used)	

**In case of losses due to disease claim:**

a)	Mention the name of disease?	
b)	Diagnostics test undertaken, mention the name?	
c)	Treatment given? (List of medicines used)	

**Other Material Information:**

1	When was the animal first seen ill?	DDMMYYYY
2	When was notice sent to the Veterinary Doctor?	DDMMYYYY
3	Dates of attendance by the Veterinary Doctor?	
4	Name & Address of the Veterinary Doctor attended?	
5	Date of Last Calving	DDMMYYYY
6	a) Is the animal insured elsewhere? b) Is compensation being received from any other source, If so from whom?	
7	Bank/ Financing Institution	

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**DECLARATION**

I/We the above named do hereby to the best of my/our knowledge and belief warrant the truth of the foregoing statements in every respect and affirm that proper care and treatment was given to the animal I/We agree that I/We have made or in any further declaration the company may require in respect of the said accident, disease shall make any false statement or any suppression or concealment, the policy shall be void and all rights to recover there under-in-respect-of-past-or-future-claims shall be forfeited.

Place \_\_\_\_\_

Date: 02/01/2011

Signature of the Beneficiary with Thumb Impression

**WITNESS CERTIFICATE**

We the below named do hereby to the best of our knowledge and belief warrant the truth of the foregoing statements in every respect and affirm that the death of the above insured animal has been witnessed by us.

	Name	Signature	Thumb Impression	Address & Contact No.	Identity Proof (Specify)
1					
2					
3					





WITH YOU ALWAYS

Tata AIG General Insurance Company Ltd.

Peninsula Corporate Park, Nicholas Piramal Tower,  
9th Floor, G.K. Marg, Lower Parel, Mumbai - 400 013.  
Tel : +91 22 6669 9700 Fax: +91 22 6776 2575

Form B

## FILING OF GENERAL INSURANCE PRODUCT

Name of insurer: TATA-AIG-GENERAL-INSURANCE-COMPANY-LTD

Date of filing: 29<sup>th</sup> October, 2010

Class of insurance: Rural Insurance

Classification of Product: 19 B iii) Individual experience rated product

Name of product: Pashu Suraksha Bima

### Certificate by Principal Officer or Designated Officer

This is to confirm that:

- The rates, terms and conditions of the above-mentioned product filed with this certificate have been determined in compliance with the IRDA Act, 1999, Insurance Act, 1938, and the Regulations and guidelines issued there under, including the File and Use guidelines.
- The prospectus, sales literature, policy and endorsement documents, and the rates, terms and conditions of the product have been prepared on a technically sound basis and on terms that are fair between the insurer and the client and are set out in language that is clear and unambiguous.
- These documents are also fully in compliance with the underwriting and rating policy approved by the Board of Directors of the insurer.
- The statements made in the filing Form A are true and correct.
- The requirements of the revised File and Use guidelines have been fully complied with in respect of this product.

Date: 29<sup>th</sup> October, 2010

Place: Mumbai

Signature of Principal Officer or  
Designated Officer

Name: A. Jeganathan

Designation: Chief Underwriting Officer

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**FILING OF GENERAL INSURANCE PRODUCT**

Name of insurer: TATA-AIG GENERAL INSURANCE COMPANY LTD

Date of filing: 16<sup>th</sup> September, 2010

Class of insurance: Rural Insurance

Classification of Product: Individual experience rated product

Name of product: Pashu-Suraksha-Bima

Certificate by Appointed Actuary

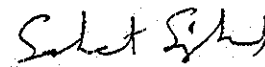
This is to confirm that:

- 1 I have carefully studied the requirements of the File and Use Guidelines in relation to the design and rating of insurance products
- 2 The rates, terms and conditions of the above-mentioned product are determined on a technically sound basis and are sustainable on the basis of information
- 3 The company does not has any product currently in existence in the same class The product is financially viable
- 4 An adequate system has been put in place for collection of data on premiums and claims based on every rating factor that will enable review of the rates and terms of cover from time to time It is planned to review the rates, terms and conditions of cover based on emerging experience; yearly
- 5 The requirements of the revised File and Use guidelines have been fully complied with in respect of this product

Date: 21<sup>st</sup> September 2010

Place: Mumbai

Signature of Appointed Actuary



(SAKET SINGHAL)

Name of the Company : **Tata AIG General Insurance Company Ltd.**

Performance Report of Product : **Cattle Insurance**

Financial Year	Product name	Segment	Date of Filing with IRDA	Number of policies issued	Number of Lives Covered (For Health / PA Policies)	Premium		Gross Written Premium (GWP)	Gross earned premium (GEP)	Net Written premium (NWP)	Net Earned premium (NEP)	Number of Claims reported	Claims Number		Number of Claims Closed	Claims Amount		Gross Incurred Loss Ratio (GIC/ GEP)	Net Incurred Loss Ratio (NIC/ NEP)
						Gross Written Premium (GWP)	Net Written premium (NWP)						Number of Claims Outstanding	Number of Claims Reported		Gross Incurred Claims (GIC)	Net Incurred Claims (NIC)		
2009-10	Cattle insurance	Rural Insurance		2,518		32,427,604	27,583,249	26,809,886	21,965,631	1,889	1,378	21	260	22,241,465	19,266,433	81%	90%		
2008-09	Cattle insurance	Rural Insurance		495		19,830,446	20,743,818	16,381,211	17,294,583	491	244	247	11,673,525	10,496,172	56%	61%			

*Saket Singh*

**SAKET SINGHAL**  
APPOINTED ACTUARY

Date: 21 September 2010  
Place: Mumbai

Date:  
Place:

**DESAI & CHINYOY [REGD.]**  
ADVOCATES & SOLICITORS

SHISHIR DESAI  
MERZI CHINYOY  
PHIROZE MEHTA  
KAYOMURZD BILLIMORIA

88-B, MITTAL TOWERS,  
NARIMAN POINT, MUMBAI - 400 021  
INDIA

TEL : 2287 4633 / 2283 2808  
2204 1753  
FAX : 2284 6644  
E-MAIL : dclaw@vsnl.net

**FILING OF GENERAL INSURANCE PRODUCT**

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Name of insurer : Tata AIG General Insurance Company Limited  
Date of filing : 29<sup>th</sup> July, 2010  
Class of insurance : Individual experience rated product  
Name of product : Pashu Suraksha Bima

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**Certificate by the Lawyer of the insurer**

This is to confirm that:

- 1 We have carefully studied the Prospectus and Policy wordings relating to the above-mentioned product in the light of the IRDA (Protection of Policyholders' Interests) Regulations, 2002, and the File and Use Guidelines
- 2 The above mentioned documents are written in clear unambiguous language, and properly explain the nature and scope of cover, the exceptions and limitations, the duties and obligations of the insured and the effect of non-disclosure of material facts
- 3 These documents are in compliance with the Policyholders' Protection Regulations and Insurance Advertisements and Disclosure Regulations.

For DESAI & CHINYOY  
Advocates & Solicitors

*Shishir B. Desai*  
PARTNER

Date: 8<sup>th</sup> September, 2010

Place: Mumbai



## PROSPECTUS

### **Pashu Suraksha Bima**

This policy covers risk faced by households in livestock rearing. Policy can cover all the breed and varieties of livestock viz cattle's, sheep and goat, camel, pig, elephant, horse/pony/mule/donkey/yak, emu bird, cats and dogs etc of indigenous, cross and hybrid breeds. This is an indemnity policy in which claims are payable on death, permanent total disability and losses due to diseases of animal, subject to the terms and up to the limits mentioned in the Policy document.

#### **What are the benefits available under the insurance?**

This Policy covers losses faced by households due to death and/ or permanent disability and/ or losses due to diseases of their livestock, subject to the terms and up to the limits mentioned in the Policy document.

#### **What sum insured options are available?**

In the case of Loanee farmers, the sum insured per animal will be loan amount declared in the Loan Application Form plus any subsidy provided under a government program (if applicable)

In case of Others (Non-Loanees) farmers, as value of livestock varies from breed to breed, from area to area and from time to time, sum insured per animal will be decided on the basis of recommendations given by veterinary doctor.

#### **Apart from insurance benefits what are the non-insurance benefits available under this insurance?**

24 hour help-line (Contact No. 1800-119966 / 022-66939500)

#### **Who can take this insurance?**

Any individual or group who owns any of the above listed animals

#### **What are the exclusions under the policy?**

(For detailed exclusions, refer policy wordings )

**What are the conditions for renewal?**

Sum insured of renewed policy will be as per current market price of the animal  
Recommendations of a veterinary doctor will be used in accessing value of the animal.

**What are the conditions for cancelling the policy?**

We may cancel this Policy at any time where there is wilful misrepresentation, fraud and such other moral hazard, by giving you 7 Days notice. In the event of cancellation we will return promptly, the pro-rata unearned portion of any premium you have actually paid. Such cancellation shall be without prejudice to any claim originating prior thereto

If you cancel the Policy, the earned premium shall be computed in accordance with our short rate table shown below for the period the Policy has been in force, provided no claim has occurred up to the date of cancellation in which case the whole premium shall be fully earned and no return of premium will be made.

<b>Period at risk</b>	<b>Retention of Premium</b>
Up to 1 week	12.5 % Of annual Premium
Up to 1 month	25 % Of annual Premium
Up to 3 months	37.5 % Of annual Premium
Up to 4 months	50 % Of annual Premium
Up to 6 months	62.5 % Of annual Premium
Up to 8 months	87.5 % Of annual Premium
Above 8 months	100 % Of annual Premium

**How to buy this insurance?**

By contacting our nearest office or any of our marketing executives.

**How to make a claim under the policy?**

Refer to our claim manual or Call the 24 hour help-line (1800-119966 / 022-66939500) for assistance or contact Tata AIG General Insurance, A-501, 5th Floor, Building No 4, Infinity Park, Dindoshi, Malad (E), Mumbai 400097

**Note**

The benefits and exclusions mentioned herein are only an outline of the policy. For complete details please contact our offices at the addresses given overleaf.



## CLAIMS MANUAL

**On Death:** Report immediately to the Phone No. to register your Claim and receive your Claim No.

- **Call Centre** TATA-AIG Office Mumbai,  
**Contact No. 1800-119966 / 022-66939500** or contact Tata AIG General Insurance, A-501, 5th Floor, Building No 4, Infinity Park, Dindoshi, Malad (E), Mumbai 400097
- Keep the Carcass preserved with Ear-Tag on Ear, until an investigation by TATA-AIG representative is done
- Go to your nearest Government Veterinary Hospital and inform the In-Charge Veterinary Asst. Surgeon about your animal's death Ask for physical inspection of the carcass & get the Veterinary Physical Assessment report filled Pick an Insured Claim Form from the same and fill it
- Things to be kept ready at the time of Investigation by our surveyor:
  1. Insurance Policy details.
  2. Filled in Veterinary Physical Assessment Report
  3. Filled in Insured Claim Form
  4. Copy of Identity proof of Insured/beneficiary
  5. Copy of Identity proof of three witnesses.
- If the Surveyor does not reach you after 24hrs of your intimation, Inform your concern to any of the contact No. provided above and then start taking 4 Digital photos of the carcass as per the guidelines given below and keep the soft copies with yourself to be collected by our representative.

### *Digital Photo Guidelines (With Date mentioned)*

1. Only Head of Animal, from the front, showing both horns and 'Ear+ Tag' intact (TAG No. must be clearly visible)
2. Only Head of Animal, from the front, showing both horns and 'Ear+ Tag' cut & placed near Ear (TAG No. must be clearly visible)
3. Photo from the back showing the Udder, tail & switch, with the Insured/beneficiary standing beside
4. Photo from a side showing legs & distinguishing marks if any on the body

**On PTD claim:** Report to the Phone No to register your Claim and receive your Claim No.

- **Call Centre TATA-AIG Office Mumbai,**  
**Contact No 1800-119966 / 022-66939500** or contact Tata AIG General Insurance, A-501, 5th Floor, Building No 4, Infinity Park, Dindoshi, Malad (E), Mumbai 400097
- Go to your nearest Government Veterinary Hospital and get a PTD certificate from a specialist veterinarian for:
  1. ~~Incapacity to conceive- Gynaecologist~~
  2. Incapacity to yield milk- Medicine SpecialistPick an Insured Claim Form from the same and fill it
- Things to be kept ready at the time of Investigation by our surveyor:
  1. Insurance Policy details
  2. PTD Certificate from a Specialist veterinarian
  3. Complete chart of diagnostic tests, treatment, medicines used receipts etc.
  4. Filled in Insured Claim Form
  5. Copy of Identity proof of Insured/beneficiary
  6. Copy of Identity proof of three witnesses.
- Admissibility of claim shall be considered after 2 months of obtaining specialist veterinary doctor's report.
- Company nominated veterinary doctor will examine the animal and confirm PTD before settlement of the claim

**On disease claim:** Report to the Phone No. to register your Claim and receive your Claim No.

- **Call Centre TATA-AIG Office Mumbai,**  
**Contact No. 1800-119966 / 022-66939500** or contact Tata AIG General Insurance, A-501, 5th Floor, Building No 4, Infinity Park, Dindoshi, Malad (E), Mumbai 400097
- Go to your nearest Government Veterinary Hospital and get a disease certificate  
Pick an Insured Claim Form from the same and fill it.
- Things to be kept ready at the time of Investigation by our surveyor:
  1. Insurance Policy details.
  2. Disease Certificate from a Specialist veterinarian
  3. Complete chart of diagnostic tests, treatment, medicines used and receipts etc
  4. Filled in Insured Claim Form
  5. Copy of Identity proof of Insured/beneficiary
  6. Copy of Identity proof of three witnesses.
- Company nominated veterinary doctor will examine the animal and confirm disease before settlement of the claim

**On Loss/Breakage of Ear Tag:** Retagging has to be conducted. Report immediately to any of these Addresses to get your loss registered

- 1 **Call Centre TATA-AIG Office Mumbai,**



**Contact No. 1800-119966 / 022-66939500** or contact Tata AIG General Insurance, A-501, 5th Floor, Building No 4, Infinity Park, Dindoshi, Malad (E), Mumbai 400097

- Take one digital Photo with Date mentioned following the below guidelines and keep in store (Mandatory for death claim 'without tag', and retagging intimation sent prior to death).
  - Only Head of Animal, from front, showing both horns and Tag Hole seen ~~clearly on the Ear. (Ear held firmly by somebody)~~
- If retagging has not been conducted within 7days of Intimation, then call the Call Centre No and convey your concern